

# ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/4153/2024	JANIMAJHI @ BODDANA PREMKUMAR VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BANDHUGOAN /133 /2023 () //
2	D-BLAPL/4157/2024	KUNJABIHARI SAHU @ CHAKA SAHU VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	SUBALAYA /152 /2023 () //
3	D-BLAPL/4158/2024	SUBASH HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BISWANATHPUR /1 /2024 () //
4	D-BLAPL/4159/2024	GULSAN MAHAKUD VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	JHUMPURA /47 /2020 () //
5	D-BLAPL/4161/2024	MANORANJAN MAHANTA @ MANARARANJAN @ TINKA VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	BARIA /4 /2021 () //
6	D-BLAPL/4167/2024	GANESH @ GANESWAR DAS @ KALANDI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /304 /2023 () //
7	D-BLAPL/4177/2024	RANJAN KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	TANGI (KHURDA) /318 /2023 () //
8	D-BLAPL/4178/2024	RASHMI RANJAN BHOLA @ SILU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SPL.TASK FORCE /12 /2022 () //
9	D-BLAPL/4180/2024	PARAMESWAR NAIK @ PARAMESWAR BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 () //
10	D-BLAPL/4181/2024	BALARAM KANUNGO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /122 /2023 () //
11	D-BLAPL/4182/2024	ANNDA @ TRILOCHAN NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR TOWN /413 /2023 () //

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12	D-BLAPL/4184/2024	PURNA CHANDRA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SWAIN (1) VS	DASPALLA /72 /2023 () //
13	D-BLAPL/4185/2024	GOBINDA JENA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JANKIA P.S. /235 /2023 () //
14	D-BLAPL/4186/2024	SHANKAR ROUT VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /242 /2023 () //
15	D-BLAPL/4188/2024	INDU TIWARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
16	D-BLAPL/4189/2024	CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /194 /2023 () //
17	D-BLAPL/4191/2024	DAGARA @ BIJAY DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /3 /2024 () //
18	D-BLAPL/4192/2024	SK. ARBAZ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /14 /2023 () //
19	D-BLAPL/4193/2024	SUBHAM PATTANAIAK @ PATTNAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR TOWN /269 /2023 () //
20	D-BLAPL/4194/2024	CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /323 /2023 () //
21	D-BLAPL/4198/2024	JOGESH BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
22	D-BLAPL/4204/2024	BIKRAM DALABEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /1 /2023 () //
23	D-BLAPL/4207/2024	NARAYAN NAYAK	LAMBODOR ACHARI	TARASINGI /451 /2023

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		VS	VS	()
24	D-BLAPL/4209/2024	STATE OF ODISHA PRATAP BEHERA	ACHYUTANANDA PATTANAİK	// NCB BHUBANESWAR /1 /2024
		VS	VS	()
25	D-BLAPL/4210/2024	STATE OF ODISHA UMA @ UMAKANTA NAYAK	DEBASIS MISHRA	// KUNDHEIGOLA /96 /2023
		VS	VS	()
26	D-BLAPL/4214/2024	STATE OF ODISHA PAPU @ KAMAL MANGARAJ	SANJIB KUMAR BHANJADEO	// BAGHAMARI /72 /2023
		VS	VS	()
27	D-BLAPL/4216/2024	STATE OF ODISHA INDRA KANHAR	SANJIB KUMAR BHANJADEO	// BOUDH /52 /2019
		VS	VS	()
28	D-BLAPL/4217/2024	STATE OF ODISHA RAMESH PARIDA	SANJIB KUMAR BHANJADEO	// / /0
		VS	VS	()
29	D-BLAPL/4218/2024	STATE OF ODISHA BALABHADRA BEHERA @ BALIA	SANJIB KUMAR BHANJADEO	// KHURDA MODEL /685 /2023
		VS	VS	()
30	D-BLAPL/4225/2024	STATE OF ODISHA MANOJ PATRA	KABIRAJ PRADHAN	// / /0
		VS	VS	()
31	D-BLAPL/4227/2024	STATE OF ODISHA BHAGIRATHA @ BHAGIRATH PARIDA	PRAVASH CHANDRA JENA	// BHOGRAI /255 /2023
		VS	VS	()
32	D-BLAPL/4231/2024	STATE OF ODISHA PETLA ANIL	GYANA RANJAN DHAL	// GOSANINUAGAM /273 /2023
		VS	VS	()
33	D-BLAPL/4236/2024	STATE OF ODISHA TUNA HARIJAN	SUCHIT KUMAR NAYAK	// BORIGUMMA /199 /2022
		VS	VS	()
34	D-CMAPL/6086/2024	STATE OF ODISHA DHULA DALUA	ADV.	// / /
		VS	VS	()

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		SURESH DALUA @ CHANDUA		//
35	D-CONTC/5962/2024	RINA SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		ALOK KAR, DIRECTOR, R AND R, EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
36	D-CONTC/5969/2024	SANKARSANA NAYAK	ADV.	//
		VS	VS	0
		KALAYANA SOURAV DASH, B.D.O., BHUBAN		//
37	D-CONTC/5972/2024	RAMACHANDRA BHANJA	ADV.	//
	CONTC/811/2024	VS	VS	0
		BISWANATH TARAI, O.E.S. 1		//
38	D-CONTC/5974/2024	SURYANARAYAN BEHERA	ADV.	//
	CONTC/810/2024	VS	VS	0
		SMITA MOHANTY, ASSISTANT DIRECTOR OF HORTICULTURE, KHORDHA		//
39	D-CONTC/5975/2024	NATABARA BEHERA	ADV.	//
		VS	VS	0
		USHA PADHI, IAS		//
40	D-CONTC/5976/2024	MANOJ KUMAR BARAIK	ADV.	//
	CONTC/813/2024	VS	VS	0
		ANU GARG, I.A.S.		//
41	D-CONTC/5998/2024	BASANTI NAYAK	ADV.	//
		VS	VS	0
		VISHAL DEV, I.A.S.		//
42	D-CONTC/5999/2024	BAIJAYANTIMALA DEVI	RASHMI KANTA ACHARYA	//
		VS	VS	0
		GOURIRANI NAIK, D.E.O., KEONJHAR		//
43	D-CONTC/6002/2024	MANAS PANDA	ADV.	//
		VS	VS	0
		DEBIDUTTA BISWAL, I/C OF P.C.C.F.(KL), ODISHA		//
44	D-CONTC/6004/2024	ANUSUYA DAS	ADV.	//
		VS	VS	0
		ASWATHY S., COMNR. AND SECY., S AND ME DEPT., ODISHA, BBSR.		//
45	D-CONTC/6007/2024	KISHORE CHANDRA PATRO	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//

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46	D-CONTC/6009/2024	RAJKISHORE BEHERA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
47	D-CONTC/6012/2024	PURNA CHANDRA PANIGRAHI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
48	D-CONTC/6013/2024	BABU MALIKA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
49	D-CONTC/6018/2024	SUMIT RANJAN SAHOO VS SUSANTA KUMAR DASH, I.A.S.	ADV. VS	// 0 //
50	D-CONTC/6034/2024	SUBHADRA MOHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
51	D-CONTC/6036/2024	KAMALA NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
52	D-CONTC/6038/2024	MAHENDRA KUMAR MOHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
53	D-CONTC/6046/2024	SIBA NAYAK VS SANJAYA KUMAR NAYAK, V.C., RAVENSHAW UNIVERSITY, CUTTACK	ADV. VS	// 0 //
54	D-CONTC/6047/2024	DEBARAJ BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
55	D-CONTC/6048/2024	NARENDRA KUMAR BISHI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
56	D-CONTC/6050/2024	RAJ KUMAR DASH VS ANU GARG, I.A.S.	ADV. VS	// 0 //
57	D-CONTC/6052/2024	LALIT MOHAN ACHARYA	ADV.	//

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		VS	VS	0
58	D-CONTC/6055/2024	ANU GARG, I.A.S. ANANDA PRASAD DASH	ADV.	//
		VS	VS	0
59	D-CONTC/6061/2024	ANU GARG, I.A.S. SUBASH NAIK	SANDHYARANI PANI	//
		VS	VS	0
60	D-CONTC/6080/2024	ARAVIND AGRAWAL, COMMNR-CUM-SECY, DEPTT. OF HIGHER EDUCATION, ODISHA. JANAKI RAY BAGEL BABU	BIBEKANANDA BHUYAN	//
		VS	VS	0
61	D-CONTC/6089/2024	BIBHUTI BHUSAN NAYAK, I.A.S. ABHILASH BRAHMA	UMARANI PANDA	//
		VS	VS	0
62	D-CONTC/6092/2024	BRANCH MANAGER, TATA MOTOR FINANCE LTD., BBSR NARENDRANATH MALLICK	ADV.	//
		VS	VS	0
63	D-CONTC/6094/2024	NARASINGHA GADABA, TAHASILDAR, MALKANGIRI DEBENDRA KUMAR PRADHAN	ADV.	//
		VS	VS	0
64	D-CONTC/6095/2024	SUSHANTA KUMAR DASH, I.A.S. SANATAN JENA	ADV.	//
		VS	VS	0
65	D-CONTC/6100/2024	SALINI PANDIT, I.A.S. SOMANATH SETHI	ADV.	//
		VS	VS	0
66	D-CRLA/4213/2024	SHALINI PANDIT, I.A.S. MUKESH CHHATRIA @ MIRDHA @ DINESH	TARA PRASAD MOHAPATRA	TUREIKELA /95 /2017
		VS	VS	0
67	D-CRLA/4220/2024	STATE OF ODISHA KANHU CHARAN GOUDA @ KANHU GOUDA	BISWAJIT MOHANTY	BHANJANAGAR /1128 /2023
		VS	VS	0
68	D-CRLA/4224/2024	STATE OF ODISHA CHANDRAMANI PRADHAN	PITAMBAR ACHARYA	SARANAKUL /70 /2014
		VS	VS	0

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69	D-CRLA/4240/2024	STATE OF ODISHA ABHISHEK MOHANTA VS	SOUBHAGYA SWAIN VS	// KANTABANIA PS /144 /2023 ()
70	D-CRLLP/4152/2024	STATE OF ODISHA RAILWAY PROTECTION FORECE, SAMBALPUR VS	UDIT RANJAN JENA VS	// // ()
71	D-CRLMC/4154/2024 CRLMC/350/2024	KANHU CHARAN SAHOO @ RAMLAL SAHOO AMAN SAHU VS	BIDYADHAR MANSING VS	// CYBER CRIME AND ECONOMIC OFFENCES /3 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000074/2024
72	D-CRLMC/4160/2024	STATE OF ODISHA PRAKASH BHOI VS	HRUDANANDA TRIPATHY VS	// KHUNTUNI /1412 /2014 ()
73	D-CRLMC/4166/2024	STATE OF ODISHA PRAKASH CHANDRA PATRA VS	BISWARANJAN DALAI VS	// //0 ()
74	D-CRLMC/4169/2024	BAMADEV BISWAL HIMANSU SEKHAR NAYAK VS	BHAGABAT PRASAD RATH VS	// SAHID NAGAR P.S. /348 /2018 ()
75	D-CRLMC/4171/2024	STATE OF ODISHA ANANDA CHANDRA BEHERA VS	SUSANTA KUMAR TRIPATHY VS	// //0 ()
76	D-CRLMC/4172/2024	STATE OF ODISHA RABINDRA BHOI VS	KARUNAKAR RATH VS	// BALASORE TOWN /7 /2016 ()
77	D-CRLMC/4179/2024	STATE OF ODISHA MANTU NAYAK @ MEGAJIN NAYAK @ MAGAJIN NAYAK VS	SANGRAM KESHARI ROUT VS	// KOTPAD /89 /2021 ()
78	D-CRLMC/4212/2024	STATE OF ODISHA SOOSAMMA KOSHY @ SUSAMMA KOSHY VS	S. SUDHANSU KUMAR SUBUDHI VS	// //0 ()
79	D-CRLMC/4223/2024	G. KALYAN RAO AMULYA KUMAR SETHI VS	KULDEEP MOHANTY VS	// //0 ()
		STATE OF ODISHA		//

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80	D-CRLMC/4234/2024	SAJAN KUMAR DHANUKA VS STATE OF ODISHA	SAROJ MOHARANA VS	//0 0 //
81	D-CRLMC/4237/2024	BASUDEV ROUT VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PURI SADAR /325 /2015 0 //
82	D-CRLMC/4239/2024	MAHJABEEN VS STATE OF ODISHA	PRATIK DASH VS	MAHILA P.S.(BBSR) /171 /2016 0 //
83	D-CRLMP/4174/2024	FULA MURMU@LAKHIA MURMU VS STATE OF ODISHA	SESHADEV DASH VS	//0 0 //
84	D-CRLMP/4196/2024	RESHMA BIBI@ RAHIMA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 0 //
85	D-CRLMP/4206/2024	PHAKIRA KHAMARI VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	// 0 //
86	D-CRLMP/4230/2024	BULILATA SAHOO VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	//0 0 //
87	D-CRLMP/4232/2024	SUNITA OJHA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	//0 0 //
88	D-CRLREV/4199/2024	PRAMIL KUMAR MUND VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JAIPATNA /174 /2018 0 //
89	D-CRLREV/4203/2024	RANGADHAR KHUNTIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /179 /2023 0 //
90	D-FAO/6096/2024	THE NEW INDIA ASSURANCE CO. L.T.D. VS UNION OF INDIA	S.E.HAQUE VS	// 0 //
91	D-FAO/6097/2024	THE NEW INDIA ASSURANCE CO. LT.D.	S.E.HAQUE	//



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		VS	VS	0
		UNION OF INDIA		//
92	D-FAO/6098/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR	S.K.HAQUE	//
		VS	VS	0
		UNION OF INDIA		//
93	D-FAO/6099/2024	THE NEW INDIA ASSURANCE CO.L.T.D	S.E.HAQUE	//
		VS	VS	0
		UNION OF INDIA		//
94	D-FAO/6101/2024	NEW INDIA ASSURANCE CO. LTD.	S.E.HAQUE	//
		VS	VS	0
		UNION OF INDIA		//
95	D-FAO/6102/2024	THE NEW INDIA ASSURANCE COMPANY LTD.,BBSR	S.E.HAQUE	//
		VS	VS	0
		UNION OF INDIA		//
96	D-FAO/6103/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR	S.E.HAQUE	//
		VS	VS	0
		UNION OF INDIA		//
97	D-FAO/6104/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR	S.E.HAQUE	//
		VS	VS	0
		UNION OF INDIA		//
98	D-FAO/6105/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR	S.E. HAQUE	//
		VS	VS	0
		UNION OF INDIA		//
99	D-FAO/6106/2024	THE NEW INDIA ASSURANCE CO. LTD.	S.E.HAQUE	//
		VS	VS	0
		UNION OF INDIA		//
100	D-FAO/6107/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR	S.E.HAQUE	//
		VS	VS	0
		UNION OF INDIA		//
101	D-FAO/6108/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR	S.E.HAQUE	//
		VS	VS	0
		UNION OF INDIA		//
102	D-LAA/6049/2024	SPECIAL LAND ACQUISITION OFFICER,NUAPADA	SWAYAMBHU MISHRA,A.S.C	//
		VS	VS	0

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103	D-LAA/6051/2024	GHANASHYAM PATEL SPECIAL LAND ACQUISITION OFFICER,NUAPADA VS	SWAYAMBHU MISHRA,A.S.C VS	// // 0
104	D-LAA/6053/2024	BRAJA SUNDAR PATEL SPECIAL LAND ACQUISITION OFFICER,,NUAPADA VS	SWAYAMBHU MISHRA,A.S.C VS	// // 0
105	D-LAA/6063/2024	KAIBAL KETKI @ GOUD SPECIAL LAND ACQUISITION OFFICER,NUAPADA VS	SWAYAMBHU MISHRA,A.S.C VS	// // 0
106	D-LAA/6072/2024	TARADEI ADBANG SPECIAL LAND ACQUISITION OFFICER,NUAPADA VS	SWAYAMBHU MISHRA,A.S.C VS	// // 0
107	D-MATA/6019/2024	KUNDA NAG D. DURGATINASHINEE @ DUGATINASHINEE VS	RAMANI KANTA PATTANAIAK VS	// // 0
108	D-MATA/6069/2024	AMRIT MISHRA HARA KUMAR RATH VS	DEBA KUMAR RATH VS	// // 0
109	D-RPFAM/6043/2024	DIPTIMAYEE MISHRA JITENDRIYA PRADHAN VS	BYOMAKESH TRIPATHY VS	// // 0
110	D-TRP(C)/5995/2024	ROJALIN PRADHAN BILASINI SAHOO VS	SHELLY DAS VS	// // 0
111	D-WA/5964/2024	MADAN MOHAN SAHOO STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0
112	D-WA/5968/2024	KRUSHNA MOHAN JENA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
113	D-WA/5971/2024	RAGHUNATH SAHU STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0
		DIBAKAR MAHANTA		//

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114	D-WA/5973/2024	STATE OF ODISHA VS RABINDRANATH SINGH	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
115	D-WA/5981/2024	STATE OF ODISHA VS SUMANTA KUMAR NAYAK	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
116	D-WA/5990/2024	STATE OF ODISHA VS RABINARAYAN MOHAPATRA	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
117	D-WA/5992/2024	STATE OF ODISHA VS KSHIROD KUMAR SWAIN	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
118	D-WA/5996/2024	STATE OF ODISHA VS BINAPANI ROUT	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
119	D-WA/6000/2024	STATE OF ODISHA VS RATNAKAR SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
120	D-WA/6001/2024	STATE OF ODISHA VS JAGABANDHU SWAIN	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
121	D-WA/6008/2024	STATE OF ODISHA VS BATAKRUSHNA JENA	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
122	D-WA/6011/2024	STATE OF ODISHA VS PHANINDRA KUMAR MISHRA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
123	D-WA/6014/2024	STATE OF ODISHA VS DEBENDRANATH SAMAL	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
124	D-WA/6041/2024	STATE OF ODISHA VS MIRZA JAHANGIR BAIG	SANGRAM JENA, A.G.A. VS	// 0 //
125	D-WA/6057/2024	MAMATA DEHURIA	BIREN SANKAR TRIPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
126	D-WA/6067/2024	ENAM HUSSAIN KHAN	ASWINI KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
127	D-WA/6071/2024	RAMESH CHANDRA SWAIN	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
128	D-WA/6076/2024	AJIT SENDHA	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
129	D-WA/6077/2024	SUDHIR KUMAR SENDHA	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
130	D-WA/6087/2024	SANATAN SENDHA	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
131	D-WA/6091/2024	SUDHAKAR NAYAK	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
132	D-WA/6093/2024	PRATAP KUMAR NAYAK	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/5950/2024	M/S. SEVEN HILLS ESTATES LTD., PURI	ANIRUDH SANGANERIA	//
	WP(C)/3052/2024	VS	VS	0
		SAMAR KUMAR GHOSH		//
134	D-WP(C)/5951/2024	M/S. SEVEN HILLS ESTATES LTD., PURI	ANIRUDH SANGANERIA	//
	WP(C)/3055/2024	VS	VS	0
		MONOJIT SEN		//
135	D-WP(C)/5952/2024	M/S. SEVEN HILLS ESTATES LTD., PURI	ANIRUDH SANGANERIA	//
	WP(C)/3057/2024	VS	VS	0
		PARIMAL KUMAR MALAKAR		//
136	D-WP(C)/5953/2024	M/S. SEVEN HILLS ESTATES LTD., PURI	ANIRUDHA SANGANERIA	//
	WP(C)/3056/2024	VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/02/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	D-WP(C)/5954/2024 WP(C)/3059/2024	SANJUKTA RAY M/S. SEVEN HILLS ESTATES LTD., PURI VS NIBEDITA SARKAR	SATYA SMRUTI MOHANTY VS	// // 0 //
138	D-WP(C)/5955/2024 WP(C)/3058/2024	M/S. SEVEN HILLS ESTATES LTD., PURI VS SREEPRIYA GHOSH	SATYA SMRUTI MOHANTY VS	// // 0 //
139	D-WP(C)/5956/2024 WP(C)/3011/2024	DIPAK KUMAR GIRI VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0 //
140	D-WP(C)/5957/2024	CHINMAY KUMAR DAS VS THE REGIONAL DIRECTOR, RBI, KHURDA	TAPAN KU. JENA SAMANTA VS	// // 0 //
141	D-WP(C)/5958/2024 WP(C)/3015/2024	HARIHAR MALIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // 0 //
142	D-WP(C)/5959/2024 WP(C)/3065/2024	GITA HEMBRAM VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0 //
143	D-WP(C)/5960/2024	KSHITISH KUMAR SETHI VS THE STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// // 0 //
144	D-WP(C)/5961/2024	BINODA BIHARI PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// // 0 //
145	D-WP(C)/5963/2024	GOBINDA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// // 0 //
146	D-WP(C)/5965/2024	SULOCHANA PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// // 0 //
147	D-WP(C)/5966/2024	THE DIV. MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK RABINDRA SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// // 0 //

# ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WP(C)/5967/2024	RAGHUNATH JENA VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
149	D-WP(C)/5970/2024 WP(C)/3037/2024	HARERAM SAHOO VS THE BOARD OF CONTROL FOR CRICKET N INDIA (BCCI), MUMBAI	SUSANTA KUMAR BARAL VS	// 0 //
150	D-WP(C)/5977/2024 WP(C)/3062/2024	MANASHI DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
151	D-WP(C)/5978/2024 WP(C)/3063/2024	MINATI MURMU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
152	D-WP(C)/5979/2024 WP(C)/3061/2024	ASHUTOSH RATH VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
153	D-WP(C)/5980/2024 WP(C)/3035/2024	BIJAY KUMAR NAYAK VS CHIEF MANAGER, PUNJAB NATIONAL BANK, CUTTACK	SIDHARTHA MISHRA VS	// 0 //
154	D-WP(C)/5982/2024	M/S PARADEEP PHOSPHATES LTD., BBSR VS PRESIDING OFFICER, LABOUR COURT, BBSR	NARENDRA KISHORE MISHRA VS	// 0 //
155	D-WP(C)/5983/2024	AMIR PRASAD BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
156	D-WP(C)/5984/2024 WP(C)/3066/2024	NITYANANDA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// 0 //
157	D-WP(C)/5985/2024	SRIDHAR MALIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
158	D-WP(C)/5986/2024	ADWEITA MALLIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
159	D-WP(C)/5987/2024	BISHNU CHARAN BEHERA	KRISHNA CHANDRA SAHU	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-WP(C)/5988/2024	M/S. CHINMAYA KHUNTIA, JAGATSINGHPUR	ITISHREE TRIPATHY	//
		VS	VS	0
		JOINT COMMISSIONER OF ST (APPEAL), CUTTACK-II		//
161	D-WP(C)/5989/2024	SRIDHAR PRATAP SINGH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/5991/2024	SURENDRANATH MALLIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/5993/2024	NIMAI CHARAN SENAPATI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/5994/2024	TAPAS KUMAR SAHOO	PRAJNA PRIYAMBADA	//
		VS	VS	0
		UNION OF INDIA		//
165	D-WP(C)/5997/2024	JAYANTI NATH SARMA @ JAYANTI NATH SHARMA	MD. GOLAM MADANI	//
		VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/6003/2024	SRIKANTA KUMAR BEHERA	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/6005/2024	INDIRA SAHOO	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/6006/2024	UCO BANK, SAMABALPUR	SUBRAT MISRA	//
		VS	VS	0
		SANGRAM KESHARI KHUNTIA		//
169	D-WP(C)/6010/2024	MAHESWAR DAS	PADMAJA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/6015/2024	SUBASIS ROUT	BISWABIHARI MOHANTY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/6016/2024	STATE OF ORISSA JHUNULATA SARANGI VS	BISHNU PRASAD PRADHAN VS	// // 0
172	D-WP(C)/6017/2024	STATE OF ORISSA BIMALINI BISWAL VS	BRAJA MOHAN SARANGI VS	// // 0
173	D-WP(C)/6020/2024	COLLECTOR, PURI SANJUKTA PANI VS	BRAJA MOHAN SARANGI VS	// // 0
174	D-WP(C)/6021/2024	STATE OF ODISHA KHAGESWAR MALLIK VS	KRISHNA CHANDRA SAHU VS	// // 0
175	D-WP(C)/6022/2024	STATE OF ODISHA AKSHAYA KUMAR DAS VS	RANJIT MOHANTY VS	// // 0
176	D-WP(C)/6023/2024	STATE OF ODISHA RABINDRANATH OJHA VS	KRISHNA CHANDRA SAHU VS	// // 0
177	D-WP(C)/6024/2024	STATE OF ODISHA MURALIDHAR NAYAK VS	RANJIT MOHANTY VS	// // 0
178	D-WP(C)/6025/2024	STATE OF ODISHA PRAMOD KUMAR KAR VS	KRISHNA CHANDRA SAHU VS	// // 0
179	D-WP(C)/6026/2024	STATE OF ODISHA DURYADHAN MALLIK VS	KRISHNA CHANDRA SAHU VS	// // 0
180	D-WP(C)/6027/2024	STATE OF ODISHA MANOJA PADHAN VS	JAYADEBA BEHERA VS	// // 0
181	D-WP(C)/6028/2024	STATE OF ORISSA TRILOCHAN MALIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //



**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	D-WP(C)/6029/2024	SANJUKTA BISWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
183	D-WP(C)/6030/2024	SAGARIKA MISHRA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
184	D-WP(C)/6031/2024	MANORANJAN MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
185	D-WP(C)/6032/2024	DIBYASHREE SETHI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
186	D-WP(C)/6033/2024	PRIYANJALI MOHARANA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
187	D-WP(C)/6035/2024	RUTUPARNA DAS VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
188	D-WP(C)/6037/2024	PAYAL PRIYADARSHINEE NAYAK VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
189	D-WP(C)/6039/2024	PRAFULLA KUMAR ROUL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
190	D-WP(C)/6040/2024	SANJEET PANI MAHANANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
191	D-WP(C)/6042/2024	SARAT CHANDRA PANDA VS ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
192	D-WP(C)/6044/2024	TUSAR KUMAR SAHU VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
193	D-WP(C)/6045/2024	MIHIR KUMAR SAHU	SIBA PRASAD PATI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/6054/2024	SANDHIYA SUPAKAR	JAYADEBA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/6056/2024	RICH ENGINEERS AND DEVELOPERS, BBSR	BISWAJIT NAYAK	//
		VS	VS	0
		PUNJAB NATIONAL BANK, BBSR		//
196	D-WP(C)/6058/2024	BENUDHAR PANDA	RAMA CHANDRA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/6059/2024	PRIYADARSHINI PATI	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/6060/2024	PITABAS JENA	SATYAJIT MUKHARJEE	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/6062/2024	BISHNU MOHAN ACHARYA	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/6064/2024	SANGRAM KUMAR SAHU	GOPAL PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/6065/2024	KUNA PATRA	GOPAL PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/6066/2024	SAUMYARANJAN MEHER	GOPAL PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/6068/2024	DILLIP BARIK	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/6070/2024	SANJAYA KUMAR MALLICK	BRAJA MOHAN SARANGI	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/6073/2024	REGIONAL MANAGER, RESERVE BANK OF INDIA, KHURDA SUSANTA MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// // 0 //
206	D-WP(C)/6074/2024	SUSANTA MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
207	D-WP(C)/6075/2024	SUSANTA MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
208	D-WP(C)/6078/2024	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	ASIT KUMAR NAYAK VS	// 0 //
209	D-WP(C)/6079/2024	SUSANTA MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
210	D-WP(C)/6081/2024	SUSANTA MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
211	D-WP(C)/6082/2024	M/S KUNAL STRUCTURE(I)PVT. LTD., DHENKANAL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
212	D-WP(C)/6083/2024	PIONEERS MINISTRY, BBSR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
213	D-WP(C)/6084/2024	UNION OF INDIA VS PRAMILA MOHAPATRA	SANJIB SWAIN,SR. PANEL COUNSEL VS	// 0 //
214	D-WP(C)/6085/2024	PRABHAKAR TULO VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
215	D-WP(C)/6088/2024	JYOTSHNAMAYEE BISHI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/6090/2024	BISHNU CHARAN SAHOO VS THE LAND REFORMS COMMNR.-CUM-COMMNR., C AND S, CUTTACK	AMIT PRASAD BOSE VS	// ()
217	D-ABLAPL/4155/2024	BAPI@ LAKSHMIDHAR MALIK VS STATE OF ODISHA	KUMAR KASHYAP VS	// KHANTAPADA /195 /2011 ()
218	D-ABLAPL/4156/2024	KALICHARAN HEMBRAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	// UDALA /51 /2024 ()
219	D-ABLAPL/4162/2024	CHANDAN KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// SINGLA /25 /2024 ()
220	D-ABLAPL/4163/2024	KALI CHARAN @ HAREKRUSHNA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BASTA /18 /2024 ()
221	D-ABLAPL/4164/2024	BIKASH NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /23 /2024 ()
222	D-ABLAPL/4165/2024	SANTOSHI DAS VS STATE OF ODISHA	TRILOCHAN NANDA VS	// BARI /70 /2024 ()
223	D-ABLAPL/4168/2024	ANANDA MADHIA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// BARAMBA /111 /2022 ()
224	D-ABLAPL/4170/2024	KRUSHNA CHANDRA MALIK @ MALLIK VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// DHARMASALA /49 /2024 ()
225	D-ABLAPL/4173/2024	SAROJ KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// CHHENDIPADA /524 /2023 ()
226	D-ABLAPL/4175/2024	AMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// CHHENDIPADA /524 /2023 ()
227	D-ABLAPL/4176/2024	TAPAN DASH @ TAPAN KUMAR DASH	SATYA NARAYAN MISHRA 4	// LAXMISAGAR P.S. /414 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	D-ABLAPL/4183/2024	BIKI @ BAIDYANATH BEHERA	SATYA RANJAN MULIA	JAGATPUR /594 /2023
		VS	VS	()
		STATE OF ODISHA		//
229	D-ABLAPL/4187/2024	DAMBABUDHA RANA	UMAKANTA BARIK	JAIPATNA /306 /2021
		VS	VS	()
		STATE OF ODISHA		//
230	D-ABLAPL/4190/2024	ROHIT KUMAR MOHAPATRA @ MITALI @ TUNA	AMULYA RATNA PANDA	Bamapada (Industrial Area) /88 /2013
		VS	VS	()
		STATE OF ODISHA		//
231	D-ABLAPL/4195/2024	AKASH @ PRANAB KUMAR SAHOO	MANAS KUMAR CHAND	BOLAGARH P.S. /35 /2024
		VS	VS	()
		STATE OF ODISHA		//
232	D-ABLAPL/4197/2024	PRASANNA KUMAR PATTNAIK	MANAS KUMAR CHAND	KHURDA SADAR /32 /2024
		VS	VS	()
		STATE OF ODISHA		//
233	D-ABLAPL/4200/2024	ADARSHA KUMAR SWAIN	SATYA RANJAN MULIA	ASTARANGA /240 /2022
		VS	VS	()
		STATE OF ODISHA		//
234	D-ABLAPL/4201/2024	ADARSHA KUMAR SAHOO	SATYA RANJAN MULIA	ASTARANGA /182 /2022
		VS	VS	()
		STATE OF ODISHA		//
235	D-ABLAPL/4202/2024	PUSPALATA BARIK	SIBA PRASAD SAHOO	CANTONMENT ROAD /11 /2024
		VS	VS	()
		STATE OF ODISHA		//
236	D-ABLAPL/4205/2024	SAROJINI BHOI	JUGALA KISHORE PANDA	MANAMUNDA /321 /2023
		VS	VS	()
		STATE OF ODISHA		//
237	D-ABLAPL/4208/2024	JAYADEBA SASINI	MD. GOLAM MADANI	BHANDARIPOKHARI /338 /2022
		VS	VS	()
		STATE OF ODISHA		//
238	D-ABLAPL/4211/2024	HRUSHIKESHA MANIKA	DEBASNAN DAS	BALIPATNA /108 /2004
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-ABLAPL/4215/2024	STATE OF ODISHA BABULI DALAI VS	ALOK KUMAR DAS VS	// BARI /16 /2024 ()
240	D-ABLAPL/4219/2024	STATE OF ODISHA DEBADUTTA @ DEBADUTA BEHERA VS	SANTOSH KUMAR SAMANTARAY VS	// PATKURA /39 /2024 ()
241	D-ABLAPL/4221/2024	STATE OF ODISHA BABU JENA @ BIBHU PRASAD JENA VS	DEBA KUMAR RATH VS	// KHANDAGIRI P.S. /60 /2024 ()
242	D-ABLAPL/4222/2024	STATE OF ODISHA JAGABANDHU @ JAGUA DALAI VS	SRIKANTA MOHAPATRA VS	// BARI /15 /2024 ()
243	D-ABLAPL/4226/2024	STATE OF ODISHA SANKAR GOUDA @ GOUD @ TABA VS	SOUMYA RANJAN DAS VS	// TANGARPALI /23 /2024 ()
244	D-ABLAPL/4228/2024	STATE OF ODISHA BASUDEV MALLIK VS	PRABIR KUMAR RAY VS	// DHARMASALA /389 /2023 ()
245	D-ABLAPL/4229/2024	STATE OF ODISHA DIPU PRADHAN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /32 /2024 ()
246	D-ABLAPL/4233/2024	STATE OF ODISHA PANCHU BEHERA @ PRAMOD BEHERA VS	SAROJ MOHARANA VS	// RAGHUNATHPUR /206 /2023 ()
247	D-ABLAPL/4235/2024	STATE OF ODISHA ABHIMANYU @ ABHI SAHU VS	DIBYAJYOTI SAHOO VS	// PURUSHOTTAMPUR /35 /2024 ()
248	D-ABLAPL/4238/2024	STATE OF ODISHA ITESH KUMAR DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// / /0 () //

# ORISSA HIGH COURT

MISC CASES FILED on :08/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRREV/143/2000 CRREV/143/2000	NAGESWAR SETHI MP		1/2024
2	D-CRLLP/4152/2024 CRLLP/ /	RAILWAY PROTECTION FORECE, SAMBALPUR MP	MIHIR RANJAN JENA	6/2024
3	D-OJC/2725/1996 OJC/2725/1996	RAGHUNATH MP	M/S.B.K.NAYAK	9/2024
4	D-OJC/2725/1996 OJC/2725/1996	RAGHUNATH MP	M/S.B.K.NAYAK	10/2024
5	D-OJC/2725/1996 OJC/2725/1996	RAGHUNATH MP	M/S.B.K.NAYAK	11/2024
6	D-MSA/33/2002 MSA/33/2002	RADHAKRISHNA MP	M/S.B.ROUTRAY	28/2024
7	D-MSA/33/2002 MSA/33/2002	RADHAKRISHNA MP	M/S.B.ROUTRAY	29/2024
8	D-MSA/5869/2024 MSA/4/2024	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	30/2024
9	D-CRLMP/1347/2024 CRLMP/ /	ASHOK KUMAR RATH MP	SIDHARTH PRASAD DAS	43/2024
10	D-LAA/6049/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	50/2024
11	D-LAA/6049/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	51/2024
12	D-LAA/6051/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	52/2024
13	D-LAA/6051/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	53/2024
14	D-LAA/6051/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	54/2024
15	D-LAA/6049/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	55/2024
16	D-LAA/6053/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	56/2024
17	D-LAA/6053/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	57/2024
18	D-LAA/6053/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	58/2024
19	D-LAA/6063/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	59/2024
20	D-LAA/6063/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	60/2024
21	D-RPFAM/4023/2024 RPFAM/ /	SAGARIKA MUDULI MP	MIHIR KUMAR DASH	60/2024
22	D-RPFAM/6043/2024 RPFAM/ /	JITENDRIYA PRADHAN MP	BYOMAKESH TRIPATHY	61/2024
23	D-LAA/6063/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	61/2024
24	D-LAA/60/2019 LAA/60/2019	DIRECTOR,INTERIM TEST RANGE MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC, MRS. JYOTSNA	62/2024
25	D-LAA/6072/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER,NUSAPADA MP	NUSAPADAAMBHU MISHRA,A.S.C	63/2024
26	D-MATA/6019/2024	D. DURGATINASHINEE @ DUGATINASHINEE	NEEMANI KANTA PATTANAIAK	

27	MATA/ / D-LAA/6072/2024 LAA/ /	MP SPECIAL LAND ACQUISITION OFFICER, NUSAPADA MP	NUSAPADA AMBHU MISHRA, A.S.C	63/2024
28	D-MATA/6069/2024 MATA/ /	HARA KUMAR RATH MP	DEBA KUMAR RATH	64/2024
29	D-LAA/6072/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, NUSAPADA MP	NUSAPADA AMBHU MISHRA, A.S.C	64/2024
30	D-CONTC/5962/2024 CONTC/ /	RINA SAHU MP	BIJAYA KUMAR BEHERA 1	65/2024
31	D-CONTC/4448/2023 CONTC/4448/2023	HIMANSU SEKHAR SATAPATHY MP		70/2024
32	D-CONTC/4453/2023 CONTC/4453/2023	PRATAP CHANDRA KUANR MP		71/2024
33	D-CONTC/4452/2023 CONTC/4452/2023	ANIL KUMAR BAL MP		72/2024
34	D-CONTC/4456/2023 CONTC/4456/2023	PRATAP CHANDRA BARIK MP		73/2024
35	D-CONTC/4454/2023 CONTC/4454/2023	SUSANTA KUMAR KAR MP		74/2024
36	D-CONTC/4451/2023 CONTC/4451/2023	PRASANNA KUMAR PATI MP		75/2024
37	D-CONTC/4449/2023 CONTC/4449/2023	RABINDRANATH PRADHAN MP		76/2024
38	D-CONTC/4462/2023 CONTC/4462/2023	RABINDRANATH TRIPATHY MP		77/2024
39	D-CONTC/4459/2023 CONTC/4459/2023	SARAT KUMAR LENKA MP		78/2024
40	D-CONTC/4461/2023 CONTC/4461/2023	KHIROD KUMAR ROUT MP		79/2024
41	D-CONTC/4460/2023 CONTC/4460/2023	NIRANJAN MISHRA MP		80/2024
42	D-CONTC/4457/2023 CONTC/4457/2023	DANIEL SAHU MP		81/2024
43	D-CONTC/4458/2023 CONTC/4458/2023	BHRAMARBAR CHOUDHURY MP		82/2024
44	D-CONTC/4455/2023 CONTC/4455/2023	HAREKRUSHNA DAS MP		83/2024
45	D-CONTC/4450/2023 CONTC/4450/2023	PRADEEP KUMAR SARANGI MP		84/2024
46	D-CONTC/9445/2023 CONTC/9445/2023	KASI PADHAN MP	M/S RABI NARAYAN PANDA	85/2024
47	D-CONTC/2114/2022 CONTC/2114/2022	UDAYANATH MISHRA MP	SUSANTA KUMAR DASH	86/2024
48	D-CONTC/7275/2023 CONTC/7275/2023	DUKHISHYAM HOTTA MP	MR.PRAVAKAR BEHERA	87/2024
49	D-CONTC/9984/2023 CONTC/9984/2023	PURNIMA BINDHANI MP	M/S SHASHI BHUSAN JENA, S.BEHERA, A.SWAIN, S.P.JENA	88/2024
50	D-CONTC/2710/2023 CONTC/2710/2023	DIBAKAR PATRA MP	M/S. S.C. DASH	89/2024
51	D-FAO/480/2023 FAO/480/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD MP	DRIMJHIMBALA PATI	90/2024
52	D-FAO/480/2023 FAO/480/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD MP	DRIMJHIMBALA PATI	95/2024
53	D-FAO/535/2023 FAO/535/2023	MANAGER, T.P.HUB, M/S. ORIENTAL INSURANCE CO.LTD, MP	INDRANIL PATI, BBSR	96/2024
54	D-FAO/570/2023 FAO/570/2023	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD, MP	INDRANIL PATI	97/2024
55	D-FAO/529/2023 FAO/529/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD., MP	BBSR	98/2024
56	D-FAO/529/2023 FAO/529/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD., MP	BBSR	99/2024
57	D-FAO/6096/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. L.T.D. MP	S.E.HAQUE	100/2024
				101/2024



58	D-FAO/6097/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. LT.D. MP	S.E.HAQUE	102/2024
59	D-FAO/6099/2024 FAO/ /	THE NEW INDIA ASSURANCE CO.L.T.D MP	S.E.HAQUE	103/2024
60	D-FAO/6098/2024 FAO/ /	NEW INDIA ASSURANCE COMPANY LTD., MP	S.E.HAQUE	104/2024
61	D-FAO/6102/2024 FAO/ /	THE NEW INDIA ASSURANCE COMPANY LTD., MP	S.E.HAQUE	105/2024
62	D-FAO/6101/2024 FAO/ /	NEW INDIA ASSURANCE CO. LTD. MP	S.E.HAQUE	106/2024
63	D-FAO/6103/2024 FAO/ /	NEW INDIA ASSURANCE COMPANY LTD., MP	S.E.HAQUE	107/2024
64	D-FAO/6104/2024 FAO/ /	NEW INDIA ASSURANCE COMPANY LTD., MP	S.E.HAQUE	108/2024
65	D-SA/218/1995 SA/218/1995	STATE MP	A.S.C	109/2024
66	D-FAO/6105/2024 FAO/ /	NEW INDIA ASSURANCE COMPANY LTD., MP	S.E.HAQUE	109/2024
67	D-SA/75/1992 SA/75/1992	STATE MP	A.G.A.	110/2024
68	D-FAO/6106/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. LTD. MP	S.E.HAQUE	110/2024
69	D-SA/75/1992 SA/75/1992	STATE MP	A.G.A.	111/2024
70	D-FAO/6107/2024 FAO/ /	NEW INDIA ASSURANCE COMPANY LTD., MP	S.E.HAQUE	111/2024
71	D-SA/75/1992 SA/75/1992	STATE MP	A.G.A.	112/2024
72	D-FAO/6108/2024 FAO/ /	NEW INDIA ASSURANCE COMPANY LTD., MP	S.E.HAQUE	112/2024
73	D-SA/75/1992 SA/75/1992	STATE MP	A.G.A.	113/2024
74	D-SA/75/1992 SA/75/1992	STATE MP	A.G.A.	114/2024
75	D-SA/75/1992 SA/75/1992	STATE MP	A.G.A.	115/2024
76	D-SA/35/2001 SA/35/2001	JADUNATH ROUT MP		116/2024
77	D-SA/35/2001 SA/35/2001	JADUNATH ROUT MP		117/2024
78	D-SA/35/2001 SA/35/2001	JADUNATH ROUT MP		118/2024
79	D-CRLREV/390/2023 CRLREV/390/2023	PITAMBAR BHATI MP	SIDDHARTH PRASAD MISHRA	123/2024
80	D-CRLREV/290/2023 CRLREV/290/2023	ANIL KUMAR NAYAK MP		124/2024
81	D-CRLREV/4199/2024 CRLREV/ /	PRAMIL KUMAR MUND MP	MOHENDRA KUMAR MOHAPATRO	125/2024
82	D-CMP/4065/2024 CMP/ /	BIRUPAKHYA DASH MP	SARAT CHANDRA MEKAP	130/2024
83	D-BLAPL/5339/2023 BLAPL/5339/2023	SUNIL KUMAR SAMANTARAY MP		166/2024
84	D-RSA/113/2006 RSA/113/2006	SANTILATA NAIK MP	M/S.S.K.NAYAK	167/2024
85	D-RSA/113/2006 RSA/113/2006	SANTILATA NAIK MP	M/S.S.K.NAYAK	168/2024
86	D-RSA/113/2006 RSA/113/2006	SANTILATA NAIK MP	M/S.S.K.NAYAK	169/2024
87	D-RSA/113/2006 RSA/113/2006	SANTILATA NAIK MP	M/S.S.K.NAYAK	170/2024
88	D-RSA/113/2006 RSA/113/2006	SANTILATA NAIK MP	M/S.S.K.NAYAK	171/2024
89	D-RSA/113/2006	SANTILATA NAIK	M/S.S.K.NAYAK	

	RSA/113/2006	MP		172/2024
90	D-RSA/113/2006	SANTILATA NAIK	M/S.S.K.NAYAK	
	RSA/113/2006	MP		173/2024
91	D-RSA/13/2002	JAGABANDHU MAJHI	AUROVINDA MOHANTY	
	RSA/13/2002	MP		174/2024
92	D-RSA/510/2023	SANTOSH KUMAR ACHARYA	SAMIR KUMAR MISHRA, SR.ADV.	
	RSA/510/2023	MP		175/2024
93	D-ABLAPL/5359/2022	ASHOK PATTAYAT		
	ABLAPL/5359/2022	MP		286/2024
94	D-ABLAPL/10325/2023	RAMESH NAIK @ RAMESH CHANDRA NAIK		
	ABLAPL/10325/2023	MP		287/2024
95	D-ABLAPL/10623/2023	RUPESH KUMAR BISHI @ RUPESH BISHI		
	ABLAPL/10623/2023	MP		288/2024
96	D-ABLAPL/14951/2023	ROHIT KUMAR YADAV @ ROHIT RAY	HITANSHU KUMAR MUDULI	
	ABLAPL/14951/2023	MP		289/2024
97	D-CRLMC/3299/2024	SAGARIKA CHOWDHURY	ADISHREE MISHRA	
	CRLMC/330/2024	MP		290/2024
98	D-ABLAPL/13838/2023	MURALIDHAR SWAIN		
	ABLAPL/13838/2023	MP		290/2024
99	D-ABLAPL/14631/2023	PRAFULLA KUMAR JENA	MANOJ BIHARI DAS	
	ABLAPL/14631/2023	MP		291/2024
100	D-CRLMC/3301/2024	KAUSHIK BASU	ADISHREE MISHRA	
	CRLMC/331/2024	MP		291/2024
101	D-ABLAPL/13278/2023	PRASANTA KUMAR PRADHAN @ BABUNI		
	ABLAPL/13278/2023	MP		292/2024
102	D-CRLMC/4076/2022	SUDARSAN DAS		
	CRLMC/4076/2022	MP		292/2024
103	D-ABLAPL/15485/2023	NARAHARI JENA		
	ABLAPL/15485/2023	MP		293/2024
104	D-CRLMC/4169/2024	HIMANSU SEKHAR NAYAK	BHAGABAT PRASAD RATH	
	CRLMC/ /	MP		293/2024
105	D-CRLMC/4172/2024	RABINDRA BHOI	KARUNAKAR RATH	
	CRLMC/ /	MP		294/2024
106	D-MACA/1718/2024	THE MANAGER, T.P.HUB, M/S.ORIENTAL INSURANCE CO.LTD.		
	MACA/ /	MP		294/2024
107	D-ABLAPL/1521/2024	TIKAN @ TIKINA KUMAR ROUT		
	ABLAPL/563/2024	MP		294/2024
108	D-CRLMC/5557/2023	JAGAT JIBAN PRASAD	GOURI MOHAN RATH	
	CRLMC/5557/2023	MP		295/2024
109	D-ABLAPL/14817/2023	SURYAKANTA BARIK	DIBYA PRAKASH MISHRA	
	ABLAPL/14817/2023	MP		295/2024
110	D-CRLMC/4239/2024	MAHJABEEN	PRATIK DASH	
	CRLMC/ /	MP		296/2024
111	D-CRLA/429/2022	BHAGIRATHI MALLICK	GYANALOKA MOHANTY	
	CRLA/429/2022	MP		311/2024
112	D-CRLA/4213/2024	MUKESH CHHATRIA @ MIRDHA @ DINESHARA PRASAD MOHAPATRA		
	CRLA/ /	MP		312/2024
113	D-CRLA/4213/2024	MUKESH CHHATRIA @ MIRDHA @ DINESHARA PRASAD MOHAPATRA		
	CRLA/ /	MP		313/2024
114	D-CRLA/4213/2024	MUKESH CHHATRIA @ MIRDHA @ DINESHARA PRASAD MOHAPATRA		
	CRLA/ /	MP		314/2024
115	D-CRLA/4224/2024	CHANDRAMANI PRADHAN	PITAMBAR ACHARYA	
	CRLA/ /	MP		315/2024
116	D-CRLA/4224/2024	CHANDRAMANI PRADHAN	PITAMBAR ACHARYA	
	CRLA/ /	MP		316/2024
117	D-WA/5964/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		464/2024
118	D-WA/5964/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		465/2024
119	D-WA/5964/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	
	WA/ /	MP		466/2024
120	D-WA/5968/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	
	WA/ /	MP		467/2024

121	D-WA/5968/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	468/2024
122	D-WA/5968/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	469/2024
123	D-WA/5971/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	470/2024
124	D-WA/5971/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	471/2024
125	D-WA/5971/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	472/2024
126	D-WA/5973/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	473/2024
127	D-WA/5973/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	474/2024
128	D-WA/5973/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	475/2024
129	D-WA/5981/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	476/2024
130	D-WA/5981/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	477/2024
131	D-WA/5981/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	478/2024
132	D-WA/5992/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	479/2024
133	D-WA/5992/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	480/2024
134	D-WA/5992/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	481/2024
135	D-WA/5990/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	482/2024
136	D-WA/5990/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	483/2024
137	D-WA/5990/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	484/2024
138	D-WA/2401/2023 WA/2401/2023	CHANDRASEKHAR NANDA MP	SUDEEP KUMAR SARANGI	485/2024
139	D-WA/5996/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	486/2024
140	D-WA/5996/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	487/2024
141	D-WA/5996/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	488/2024
142	D-WA/6000/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	489/2024
143	D-WA/6000/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	490/2024
144	D-WA/6001/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	491/2024
145	D-WA/6001/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	492/2024
146	D-WA/6000/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	493/2024
147	D-WA/6001/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	494/2024
148	D-WA/6008/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	495/2024
149	D-WA/6008/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	496/2024
150	D-WA/6008/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA, A.G.A.	497/2024
151	D-WA/6011/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	498/2024
152	D-WA/6011/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	

	WA/ /	MP		499/2024
153	D-WA/6011/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		500/2024
154	D-WA/6014/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		501/2024
155	D-WA/6014/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		502/2024
156	D-WA/6014/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		503/2024
157	D-WA/6041/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		504/2024
158	D-WA/6041/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		505/2024
159	D-WA/6041/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		506/2024
160	D-WA/6057/2024	MAMATA DEHURIA	BIREN SANKAR TRIPATHY	
	WA/ /	MP		507/2024
161	D-WA/6076/2024	AJIT SENDHA	SUKANTA KUMAR NAYAK (2)	
	WA/ /	MP		508/2024
162	D-WA/6071/2024	RAMESH CHANDRA SWAIN	SUKANTA KUMAR NAYAK (2)	
	WA/ /	MP		509/2024
163	D-WA/6077/2024	SUDHIR KUMAR SENDHA	SUKANTA KUMAR NAYAK (2)	
	WA/ /	MP		510/2024
164	D-WA/6087/2024	SANATAN SENDHA	SUKANTA KUMAR NAYAK (2)	
	WA/ /	MP		511/2024
165	D-WA/6093/2024	PRATAP KUMAR NAYAK	SUKANTA KUMAR NAYAK (2)	
	WA/ /	MP		512/2024
166	D-WA/6091/2024	SUDHAKAR NAYAK	SUKANTA KUMAR NAYAK (2)	
	WA/ /	MP		513/2024
167	D-WP(C)/5950/2024	M/S. SEVEN HILLS ESTATES LTD., PURI	ANIRUDH SANGANERIA	
	WP(C)/3052/2024	MP		2144/2024
168	D-WP(C)/5951/2024	M/S. SEVEN HILLS ESTATES LTD., PURI	ANIRUDH SANGANERIA	
	WP(C)/3055/2024	MP		2145/2024
169	D-WP(C)/5952/2024	M/S. SEVEN HILLS ESTATES LTD., PURI	ANIRUDH SANGANERIA	
	WP(C)/3057/2024	MP		2146/2024
170	D-WP(C)/5953/2024	M/S. SEVEN HILLS ESTATES LTD., PURI	ANIRUDHA SANGANERIA	
	WP(C)/3056/2024	MP		2147/2024
171	D-WP(C)/5954/2024	M/S. SEVEN HILLS ESTATES LTD., PURI	SATYA SMRUTI MOHANTY	
	WP(C)/3059/2024	MP		2148/2024
172	D-WP(C)/5955/2024	M/S. SEVEN HILLS ESTATES LTD., PURI	SATYA SMRUTI MOHANTY	
	WP(C)/3058/2024	MP		2149/2024
173	D-WP(C)/5957/2024	CHINMAY KUMAR DAS	TAPAN KU. JENA SAMANTA	
	WP(C)/ /	MP		2150/2024
174	D-WP(C)/5958/2024	HARIHAR MALIK	ANJAN KUMAR BISWAL	
	WP(C)/3015/2024	MP		2151/2024
175	D-WP(C)/33384/2023	SUDHANSU SEKHAR PARIDA	MR.S.DAS	
	WP(C)/33384/2023	MP		2152/2024
176	D-WP(C)/10195/2022	SUMANTA KUMAR NAIK	ADITYA N. DAS	
	WP(C)/10195/2022	MP		2153/2024
177	D-WP(C)/10196/2022	RAMAKANTA SING	ADITYA N. DAS	
	WP(C)/10196/2022	MP		2154/2024
178	D-WP(C)/10197/2022	JASH KUMAR PRADHAN	ADITYA N. DAS	
	WP(C)/10197/2022	MP		2155/2024
179	D-WP(C)/10403/2022	UMAKANTA BARAL	ADITYA N. DAS	
	WP(C)/10403/2022	MP		2156/2024
180	D-WP(C)/10404/2022	BISWAJIT ROUT	ADITYA N. DAS	
	WP(C)/10404/2022	MP		2157/2024
181	D-WP(C)/10406/2022	SOUMYA RANJAN MAHAPATRA	ADITYA N. DAS	
	WP(C)/10406/2022	MP		2158/2024
182	D-WP(C)/10407/2022	AJIT KUMAR SAHU	ADITYA N.DAS	
	WP(C)/10407/2022	MP		2159/2024
183	D-WP(C)/10409/2022	BIKASH NAYAK	ADITYA N. DAS	
	WP(C)/10409/2022	MP		2160/2024

184	D-WP(C)/10411/2022 WP(C)/10411/2022	ASHWINI THAPA MP	ADITYA NARAYAN DAS	2161/2024
185	D-WP(C)/10413/2022 WP(C)/10413/2022	SISHIR KUMAR PAL MP	ADITYA NARAYAN DAS	2162/2024
186	D-WP(C)/10414/2022 WP(C)/10414/2022	ALOK RANJAN BEHERA MP	ADITYA NARAYAN DAS	2163/2024
187	D-WP(C)/29521/2023 WP(C)/29521/2023	BHAGYASHREE DAS MP	KARUNAKAR RATH	2164/2024
188	D-WP(C)/4897/2024 WP(C)/2532/2024	PRAKASH KUMAR TRIPATHY MP		2165/2024
189	D-WP(C)/3513/2018 WP(C)/3513/2018	PHILIP JOJO MP	M/S.N.SARKAR	2166/2024
190	D-WP(C)/5970/2024 WP(C)/3037/2024	HARERAM SAHOO MP	SUSANTA KUMAR BARAL	2167/2024
191	D-WP(C)/1463/2024 WP(C)/780/2024	RANJIT KUMAR BISI MP	PRASANNA KUMAR MISHRA	2168/2024
192	D-WP(C)/2375/2024 WP(C)/974/2024	SASMITA PANIGRAHY MP	SRIDHAR RATH	2169/2024
193	D-WP(C)/5980/2024 WP(C)/3035/2024	BIJAY KUMAR NAYAK MP	SIDHARTHA MISHRA	2170/2024
194	D-WP(C)/8867/2020 WP(C)/8867/2020	UNION OF INDIA MP	ANINDYA KU MISHRA	2171/2024
195	D-WP(C)/5982/2024 WP(C)/ /	M/S PARADEEP PHOSPHATES LTD., BBSR NARENDRA KISHORE MISHRA MP		2172/2024
196	D-WP(C)/5984/2024 WP(C)/3066/2024	NITYANANDA SAHOO MP	PRADEEP KUMAR SAHOO	2173/2024
197	D-WP(C)/5988/2024 WP(C)/ /	M/S. CHINMAYA KHUNTIA, JAGATSINGHPURISHREE TRIPATHY MP		2174/2024
198	D-WP(C)/5994/2024 WP(C)/ /	TAPAS KUMAR SAHOO MP	PRAJNA PRIYAMBADA	2175/2024
199	D-WP(C)/4387/2016 WP(C)/4387/2016	RABI NARAYAN TRIPATHY MP	M/S.ASOK MOHANTY,GOURI MOHAN RATH,LOPAMUDRA PRADHAN	2176/2024
200	D-WP(C)/6005/2024 WP(C)/ /	INDIRA SAHOO MP	BIDESH RANJAN BEHERA	2177/2024
201	D-WP(C)/39578/2023 WP(C)/39578/2023	PRAFULLA KUMAR MOHAPATRA MP	PRABODHA CHANDRA NAYAK	2178/2024
202	D-WP(C)/6015/2024 WP(C)/ /	SUBASIS ROUT MP	BISWABIHARI MOHANTY	2179/2024
203	D-WP(C)/13034/2019 WP(C)/13034/2019	PRAVAT RANJAN MALLICK @ PRABHAT RASUBINASHNUECK MP	C.R.DASH,N.A.KULRAJ	2180/2024
204	D-WP(C)/13036/2019 WP(C)/13036/2019	PRAVAT RANJAN MALLICK @ PRABHAT RASUBINASHNUECK MP		2181/2024
205	D-WP(C)/17276/2019 WP(C)/17276/2019	PRAVAT RANJAN MALLICK @ PRABHAT RASUBINASHNUECK MP		2182/2024
206	D-WP(C)/17278/2019 WP(C)/17278/2019	PRAVAT RANJAN MALLICK @ PRABHAT RASUBINASHNUECK MP		2183/2024
207	D-WP(C)/23437/2023 WP(C)/23437/2023	DR. DEBASIS SAHU MP	NIHAL RATH	2184/2024
208	D-WP(C)/23437/2023 WP(C)/23437/2023	DR. DEBASIS SAHU MP	NIHAL RATH	2185/2024
209	D-WP(C)/6027/2024 WP(C)/ /	MANOJA PADHAN MP	JAYADEBA BEHERA	2186/2024
210	D-WP(C)/6031/2024 WP(C)/ /	MANORANJAN MOHANTY MP	NIRANJAN LENKA	2187/2024
211	D-WP(C)/6029/2024 WP(C)/ /	SANJUKTA BISWAL MP	JAYADEBA BEHERA	2188/2024
212	D-WP(C)/8086/2023 WP(C)/8086/2023	ALL INDIA O.B.C RAILWAY EMPLOYEES ASSOCIATION, BBSR MP		2189/2024
213	D-WP(C)/6040/2024 WP(C)/ /	SANJEET PANI MAHANANDA MP	SATYAJIT MOHAPATRA	2190/2024
214	D-WP(C)/9214/2015 WP(C)/9214/2015	SUB-DIVISIONAL OFFICERELECTRICAL MP	M/S.ANINDYA KU.MISHRA	2191/2024
215	D-WP(C)/5766/2024	SANTOSH PRADHAN	RAKESH KUMAR DAS	

	WP(C)/2988/2024	MP		2192/2024
216	D-WP(C)/6056/2024	RICH ENGINEERS AND DEVELOPERS, BBSR	SWAJIT NAYAK	
	WP(C)/ /	MP		2193/2024
217	D-WP(C)/4008/2024	MANJARI BISI		
	WP(C)/2383/2024	MP		2194/2024
218	D-WP(C)/23458/2021	LAXMIDHAR SA	PRADIP KUMAR RAY	
	WP(C)/23458/2021	MP		2195/2024
219	D-WP(C)/10366/2017	SATISH KUMAR SAHU	M/S.BAIDHAR SAHOO	
	WP(C)/10366/2017	MP		2196/2024
220	D-WP(C)/40606/2023	SUKANTA BEHERA		
	WP(C)/40606/2023	MP		2197/2024
221	D-WP(C)/6068/2024	DILLIP BARIK	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		2198/2024
222	D-WP(C)/25338/2022	CHINTAN BRAHMA	GYANENDRA CHANDRA SWAIN	
	WP(C)/25338/2022	MP		2200/2024
223	D-WP(C)/6084/2024	UNION OF INDIA	SANJIB SWAIN,SR. PANEL COUNSEL	
	WP(C)/ /	MP		2201/2024
224	D-WP(C)/6090/2024	BISHNU CHARAN SAHOO	AMIT PRASAD BOSE	
	WP(C)/ /	MP		2202/2024
225	D-WP(C)/30553/2022	GANGOTREE SOCIAL ORGANIZATION, BBSR	S PANDA(CGC)	
	WP(C)/30553/2022	MP		2203/2024